

8-5-92

Hon. Mr. Justice U.C. Srinivasan, V.C.
Hon. Mr. A. B. Gorla, A.M.

In this case the Counsel for
the applicant and the
applicant himself has died.

No petition for substitution
has ^{been} moved so far. Accordingly
this application is dismissed
for not pressed.

L
A.M.

V.C.